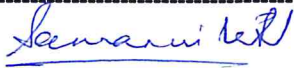


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/ 2017	-	For hearing	241/ 242	H. Anantha Krishna Rao Vs Dust Control & Ventilation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SAMANVITA S. SHETTY	RI - R5	

ORDER

Counsel for Petitioner is present. No representation for petitioner.
Counsel for Respondent is present. She requested time for filing
objections on the memo. . List it for hearing on 19.12.2017.


Member (T)


Member (J)